

ITEM NO.803
(MM)

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

WITH

C.A. No. 7625/2023 (III-A)

(FOR EARLY HEARING APPLICATION ON IA 103233/2025)-ONLY LISTED.

Date : 23-09-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Ashutosh Kumar Shukla , AOR
Mr. Mohesh Chand Gupta, Adv.
Ms. Shakuntala, Adv.

For Respondent(s) Mr. Amrish Kumar, AOR
Mr. Ajit Pudussery, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. No.103233/2025 in C.A. No. 7625/2023

List the matter in the first week of
January, 2026.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)